

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 214
191/73(4)/ND/2018
CA-374/2021

IN THE MATTER OF:

Binod Kumar ... **Applicant/Petitioner**

Versus

M/s. Peers Allied Corporation Ltd. & Oths. ... **Respondent**

Under Section: 73(4)

Order delivered on 15.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Binod Kumar (Present in person)

ORDER

Due to paucity of time, the matter is re-notified to 06.12.2023.

Sd/-
(COURT OFFICER)